

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3187 of 2020
(Manjay Kumar Vs. The State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. L.C. N. Shahdeo, Advocate
For the Respondent-State : GA-IV

04/ 12.04.2021 As prayed, put up this case along with W.P. (S) No.3079 of 2020.

In the meanwhile, the respondents are directed to file counter-affidavit.

(Dr. S.N. Pathak, J.)

punit/-